

ITEM NO.34

Court 9 (Video Conferencing)

SECTION X

S U P R E M E C O U R T O F I N D I A
R E C O R D O F P R O C E E D I N G S

Writ Petition(s)(Criminal) No(s). 210/2021

BISWAJIT SARKAR & ANR.

Petitioner(s)

VERSUS

UNION OF INDIA & ORS.

Respondent(s)

Date : 18-05-2021 This petition was called on for hearing today.

CORAM : HON'BLE MR. JUSTICE VINEET SARAN
HON'BLE MR. JUSTICE B.R. GAVAI

For Petitioner(s) Mr. Mahesh Jethmalani, Sr. Adv.
Mr. Sarad Kumar Singhania, AOR
Mr. Shoumendu Mukherji, Adv.
Mr. Neeraj, Adv.
Mr. Ravi Sharma, Adv.
Ms. Megha Sharma, Adv.
Mr. Piyush Beriwal, Adv.

For Respondent(s)

UPON hearing the counsel the Court made the following
O R D E R

Issue notice.

Notice is permitted to be served on the standing counsel
through Dasti as well as through email.

List on 25.05.2021.

(ASHWANI KUMAR)
ASTT. REGISTRAR-cum-PS

(R.S. NARAYANAN)
COURT MASTER (NSH)